

(8)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD.

ORIGINAL APPLICATION NO. 425 OF 2006.

ALLAHABAD THIS THE 05TH DAY OF JULY 2007.

Hon'ble Mr. Justice Khem Karan, V.C.

Hon'ble Mr. P.K. Chatterji, A.M

Abrar Ahmad, S/o Shri Waquar Ahmad, R/o 10-82, Manohar Das Ki Bagia, Kareli, Allahabad, at present working as ad-hoc Loco Pilot (Goods) North Central Railway, Allahabad.

.....Applicant

(By Advocate: Sri Satish Mandhyan)

Versus.

1. Union of India, through General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Senior Divisional Personnel Officer, Divisional Railway Manager's Office, North Central Railway, Allahabad.
4. Divisional Personnel Officer, North Central Railway, Divisional Manager's Office, Allahabad.

.....Respondents

(By Advocate: Shri S.K. Shukla)

ORDER

By Justice Khem Karan, V.C.

Heard Sri S. Mandhyan, learned counsel for the applicant and Sri S.K. Shukla, learned counsel for the respondents.

2. Shri S.K. Shukla has brought the record as directed by this Tribunal. Shri S.K. Shukla has stated on the basis of instructions received that the applicant has already been selected for promotion to the post of Goods Driver in the selection in question. Shri S. Mandhyan has not been able to satisfy us as to how application under section 19 against the proposed selection is maintainable ^{now} after the selection has already taken place and applicant has also been selected for promotion.
3. We are of the view that this O.A. is not ~~with~~ ^{without} admission. It is accordingly not admitted and is dismissed as such.

No costs.

Member-A

Vice-Chairman.

Manish/-